

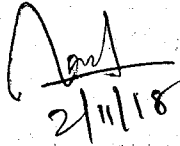
**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

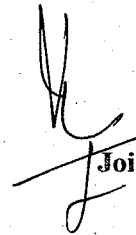
**Dated: 02.11.2018**

**NOTICE**

Take notice that the following matter listed on 05.11.2018 in Court - II will not be taken up on that day due to non-availability of the Appropriate Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 342 of 2018	The New Akot Cotton Ginning & Pressing Company Ltd. Vs. Shri Shyam Haribhau Sapkal & Ors.	Deepak Singh	Ashutosh Gupta-R1-R61 Anand Mishra-R62

  
2/11/18

By Order  
  
2.11.18  
Joint Registrar

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